

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.2140**  
**TO BE ANSWERED ON 10.12.2021**  
**CSS SCHEME FOR WOMEN AND CHILD**

2140. SHRI HEMANT TUKARAM GODSE:  
SHRI M.BADRUDDIN AJMAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the Centrally Sponsored Schemes being implemented for empowerment of women and development of children in the country along with the fund sharing ratio between the Union and the states;
- (b) the quantum of funds allocated for these schemes and percentage utilization thereof during each of the last five years, State-wise;
- (c) the details of proposals received and approved/ lying pending for approval from Maharashtra along with the amount of budgetary allocation made, funds allocated/ released and utilisation thereunder during each of the last three years and the current year, scheme-wise; and
- (d) whether some schemes sanctioned by Government have not taken off in the State and if so, the details thereof and the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The details of the Centrally Sponsored Schemes being implemented for empowerment of women and development of children in the country along with the fund sharing ratio between the Union and the states is as under:

**1. Anganwadi Services Scheme:** A centrally sponsored Scheme launched in 1975. It is one of the flagship programmes of the Government of India and represents one of the world's largest and unique programmes for early childhood care and development. The beneficiaries under this scheme are children in the age group of 0-6 years, pregnant women and lactating mothers. The objectives of Anganwadi Services Scheme are as under:

1. To improve the nutritional and health status of children in the age-group of 0-6 years;
2. To lay the foundation for proper psychological, physical and social development of the child;
3. To reduce the incidence of mortality, morbidity, malnutrition and school dropouts;

4. To achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and
5. To enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education.

The package of following six services is provided under the Anganwadi Services scheme:

1. Supplementary Nutrition (SNP)
2. Pre-school Non-formal Education,
3. Nutrition & Health Education,
4. Immunization,
5. Health Check-up, and
6. Referral Services

Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.

**Funding Pattern:** Government of India releases grants-in-aid to the States/UTs under Anganwadi Services Scheme presently on the following cost sharing ratio between Centre and States/UTs:

Components under Anganwadi Services			
	General	Salary	Supplementary Nutrition Programme (SNP)
States/UTs with Legislature	60:40	25:75	50:50
NE/Himalayan States (including J&K)	90:10	90:10	90:10
UT Without Legislature	100:0	100:0	100:0

**2. Ujjawala Scheme:** A Comprehensive Scheme for Prevention of Trafficking and Rescue, Rehabilitation and Re-Integration of Victims of Trafficking for Commercial Sexual Exploitation is implemented by the Government. The funding pattern for the release of funds will be shared between the Central Govt., States and implementing agencies in ratio 60:30:10, except North Eastern and Himalayan States where the applicable sharing ratio shall be 80:10:10 respectively and in case of UT administrations the sharing ratio shall be 90:10 between the Central Govt and implementing agency.

**3. Working Women Hostel Scheme:** Working Women Hostel Scheme is a Centrally Sponsored Scheme which is being implemented by the Government with the objective to provide safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist. Funding pattern of the Scheme is 60:15:25 between Central Government, States/ UTs (other than NE and Himalayan States) and Implementing Agencies for construction of building of Working Women Hostel/running hostel in rented premises. For NE and Himalayan States, the ratio is 65:10:25

**4. Swadhar Greh Scheme:** The Ministry of Women and Child Development is implementing the SwadharGreh Scheme which targets the women victims of difficult

circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. SwadharGrehScheme is implemented as Centrally Sponsored Scheme. The funding pattern for the release of funds are 60:40 between the Central Govt. and States except for North Eastern and Himalayan States where the applicable sharing ratio is 90:10 between the Central Govt. and State. In case of Union Territories, the entire cost is borne by the Central Govt.

**5. Pradhan Mantri Matru Vandana Yojana (PMMVY):** Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY), a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments during pregnancy and lactation in response to individual fulfilling certain nutrition and health seeking conditions. The eligible beneficiary also receives the remaining cash incentive as per approved norms under Janani Suraksha Yojana (JSY). Funds are released on the basis of indicative number of beneficiaries and utilization of previous year's funds and thus, no State/UT-wise funds were allocated under Pradhan Mantri Matru Vandana Yojana (PMMVY). The cost sharing pattern between Center and States for PMMVY is as under:

Sl. No.	Category of States	Cost Sharing Pattern between Center and State
1.	All States and Union Territories Administrations with legislature	60:40
2.	North-Eastern States and Himalayan States	90:10
3.	All Union Territory Administrations without legislature	100% funding by Center

**6. One Stop Centre (OSC) and Universalisation of Women Helpline:** Women Welfare Division is implementing two schemes from Nirbhaya Fund namely, **One Stop Centre (OSC)** and **Universalisation of Women Helpline (WHL)**. Both the schemes are 100 percent Centrally funded. The scheme of **One Stop Centres** was initiated in March 2015 for facilitating access to an integrated range of services including police, medical, legal, psychological support and temporary shelter to women affected by violence. The Scheme is funded through Nirbhaya Fund. Under the scheme, it has been envisaged that One Stop Centres would be set up across the country in phased manner. In the first phase, one Centre was sanctioned per State/UT. Out of the 733 sanctioned OSCs, a total of **704** One Stop Centres are operational in 35 States/UTs. They have assisted almost 4.54 lakh women.

The Scheme of **Universalisation of Women Helpline** is being implemented since 1<sup>st</sup> April 2015 and is intended to provide 24 hours emergency and non-emergency response to women affected by violence through referral (linking with appropriate authority such as police, One Stop Centre, hospital) and information about women related government schemes/programmes across the country through a single uniform number (181). Women helpline is operational in 33 States/ UTs and handled more than 54.00 lakh calls assisting the aggrieved women.

**7. Beti Bachao Beti Padhao (BBBP) Scheme:** Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts. Under the scheme funds are transferred directly to the Districts with 100 % central Share.

(b) the quantum of funds allocated for the aforementioned schemes and percentage utilization thereof during each of the last five years, State-wise is annexed at **Annexure-I**.

(c) No such proposal is received from Maharashtra.

(d) Review of policy & scheme is a continuous process and based on learnings, outcomes, suggestions & proposals, Government takes appropriate action from time to time.

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**Annexure-I**

**The quantum of funds allocated and percentage utilization thereof during each of the last five years under Anganwadi Services Scheme**

(Rupees in Lakhs)

Sl. No.	State/UTs															
		2016-17			2017-18			2018-19			2019-20			2020-21		
		Fund s rele ased	Fund s Utili zed	% of utili satio n	Fund s rele ased	Fund s Utili zed	% o f uti lisat ion	Fund s rele ased	Fund s Utili zed	% o f uti lisat ion	Fund s rele ased	Fund s Utili zed	% o f uti lisat ion	Fund s Utili zed	Fund s Utili zed	% of utili satio n
1	<b>ANDHR A PRAD ESH</b>	56387 .5	41773 .8	74.08	5847 4.2	5143 2.4	87.9 6	7098 8.5	6420 1.8	90.4 4	6910 0.4	6857 7.4	99.2 4	6928 1.1	Not avail able  Not a pplic able	
2	<b>BIHAR</b>	98099 .4	76018 .9	77.49	9221 7	8418 4.2	91.2 9	1158 49	1141 25	98.5 1	1278 89	1253 64	98.0 3	1270 59.58		
3	<b>CHHAT TISGAR H</b>	41939 .9	47251 6	112.6	5676 2.7	5100 5.4	89.8 6	5486 8.4	4898 8.1	89.2 8	4833 9.7	5463 5.4	113. 02	5043 4.13		
4	<b>GOA</b>	1067. 7	1049. 11	98.26	1649. 6	1524. 12	92.3 9	1660. 28	1466. 37	88.3 2	1559. 15	1701 .61	109. 14	2024. 07		
5	<b>GUJARA T</b>	69417 .4	73684 .5	106.1 5	6227 5.1	5768 8.2	92.6 3	6314 8.4	5568 7.5	88.1 9	6868 4.1	7085 6.3	103. 16	6159 4.01		
6	<b>HARYA NA</b>	20871 .8	16779 4.8	80.39	2091 3.5	1425 5	68.1 5	2113 1.7	1587 5.1	75.1 2	1802 9.7	1496 4.7	83.0 0	1811 3.67		
7	<b>JHARK HAND</b>	48163 .5	36734 .1	76.27	4208 1.5	3350 5.3	79.6 2	5157 3.4	4423 8.6	85.7 8	4335 6	4237 5.4	97.7 4	4578 4.76		
8	<b>KARNA TAKA</b>	53686 .6	69674 .2	129.7 8	9283 4.8	8802 9.6	94.8 2	9190 1.6	6386 1.6	69.4 9	7696 6.7	8766 7.5	113. 90	6864 1.75		
9	<b>KERAL A</b>	34357 .1	35080 .2	102.1 0	3246 0.3	2908 1	89.5 9	3109 2.4	2763 8.2	88.8 9	3214 0.9	3312 0.4	103. 05	3199 1.6		
10	<b>MADHY A PRAD ESH</b>	11050 6	10808 9	97.81	1166 46	1086 67	93.1 6	1165 53	1026 43	88.0 7	1214 92	1253 30	103. 16	1220 37.59		
11	<b>MAHAR ASHTRA</b>	10566 0	72186 .8	68.32	1029 57	1106 99	107. 52	1712 14	1202 55	70.2 4	1331 36	1410 75	105. 96	1187 83.2		
12	<b>ODISHA</b>	72497 .5	70335 .9	97.02	9532 4	7186 3.8	75.3 9	7954 5	7826 9.3	98.4 0	8599 3	8770 9	102. 00	8465 2.26		
13	<b>PUNJAB</b>	16982 .5	13155 .3	77.46	2016 8.5	9624. 74	47.7 2	1763 1.9	1920 5	108. 92	2014 4.4	1751 0.6	86.9 3	1702 9.04		
14	<b>RAJAST HAN</b>	62397 .7	62912 .7	100.8 3	6754 3	5818 5.8	86.1 5	6661 8.8	5712 1.9	85.7 4	5845 3.8	5909 6.4	101. 10	6312 5.61		
15	<b>TAMIL NADU</b>	47085 .8	37076 .8	78.74	4933 7	4755 0.8	96.3 8	6519 7.2	5423 9.5	83.1 9	6486 8.5	6528 0.1	100. 63	6107 1.19		
16	<b>TELANG ANA</b>	29877 .3	26940 .6	90.17	3846 8.3	3783 6.9	98.3 6	4468 1.1	4065 9	91.0 0	4584 1.1	4200 8.4	91.6 4	3993 1.03		
17	<b>UTTAR PRADES H</b>	27809 0	25270 9	90.87	2152 47	1186 94	55.1 4	2029 73	2232 44	109. 99	2364 06	2452 81	103. 75	1985 58.94		
18	<b>WEST B ENGAL</b>	66563 .3	38450 .3	57.76	9942 6.4	6904 1.2	69.4 4	1247 75	9615 8	77.0 7	1164 00	1320 46	113. 44	1047 20.89		

19	<b>DELHI</b>	14168	4910.	34.66	1086	1544.	14.2	9096	9694.	106.	1329	1238	93.1	1008		
20	<b>PUDUC HERRY</b>	2299.	2292.	99.72	1455.	1441.	99.0	472.3	163.3	34.5	489.4	642.	131.	424.3		
21	<b>HIMAC HAL PR ADESH</b>	23696.	22245	93.88	2161	2104	97.3	3188	2399	75.2	2518	2524	100.	2555		
22	<b>JAMMU &amp; KASH MIR</b>	26732.	13407	50.16	1932	1134	58.7	3740	3770	100.	3199	3269	102.	2890		
23	<b>UTTARA KHAND</b>	21399.	17218	80.46	2799	2692	96.2	3279	3213	97.9	3030	3347	110.	3245		
24	<b>ANDAM AN &amp; NI COBAR</b>	1207.	1196.	99.11	1295.	1258.	97.1	1291.	1181.	91.5	1190.	1129	94.8	1525.		
25	<b>CHANDI GARH</b>	762.1	762.1	100.0	1077.	1063.	98.7	1416.	1403.	99.0	1347.	1327	98.5	1227.		
26	<b>DADRA &amp; NAGA R HAVE LI</b>	569.6	569.6	100.0	323.1	312.7	96.8	534.5	523.0	97.8	573.8	561.	97.8	901.5		
27	<b>DAMAN &amp; DIU</b>	307.9	307.9	100.0	279.4	270.1	96.6	272.3	267.2	98.1	267.5	261.	97.7			
	<b>LADAK H</b>	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	2299.		
														04		
28	<b>LAKSHA DWEEP</b>	146.9	146.9	100.0	165.3	124.8	75.5	348.3	345.4	99.1	132.5	126.	95.8	204.4		
29	<b>ARUNA CHAL P RADESH</b>	11346.	9402.	82.87	1458	1078	73.9	1238	1414	114.	1243	1347	108.	8191.		
30	<b>ASSAM</b>	64397	47795	74.22	7023	4061	57.8	8386	9159	109.	1218	1225	100.	1080		
		.7	.1		7.5	1.6	2	7.2	7.6	22	93	38	53	68.38		
31	<b>MANIPU R</b>	9998.	4450.	44.51	1764	8777.	49.7	1685	2117	125.	1615	1422	88.0	1738		
		54	7		7.5	72	4	6.6	8.1	64	7.5	4	3	3.44		
32	<b>MEGHA LAYA</b>	19135	17779	92.91	1986	1643	82.7	1766	1827	103.	1848	1808	97.8	1769		
		.7			5	2.8	2	1.6	6.8	48	4.7	1.4	2	3.12		
33	<b>MIZORA M</b>	4666.	3891.	83.40	6174.	4267.	69.1	4465.	4293.	96.1	4814.	5639	117.	7421.		
		49	96		29	61	2	18	21	5	39	.96	15	38		
34	<b>NAGAL AND</b>	15149	15480	102.1	1665	1255	75.3	1213	1258	103.	1537	1508	98.1	1492		
		.6	.9		2.4	1.6	7	8.8	1.6	65	0.5	0	1	1.34		
35	<b>SIKKIM</b>	1625.	1065.	65.59	1983.	1306.	65.8	2003.	1984.	99.0	2023.	2555	126.	2429.		
		01	8		22	64	8	53	76	6	9	.51	27	48		
36	<b>TRIPUR A</b>	11710	9883.	84.40	1310	1249	95.3	1871	1573	84.0	1661	1638	98.6	1523		
		.6	89		1.1	0.9	4	4.1	3.2	7	5.1	4.6	1	7.47		
<b>Total</b>		<b>14429</b>	<b>12527</b>	<b>86.81</b>	<b>1509</b>	<b>1215</b>	<b>80.5</b>	<b>1675</b>	<b>1515</b>	<b>90.4</b>	<b>1681</b>	<b>1730</b>	<b>102.</b>	<b>1579</b>		
		<b>70</b>	<b>10</b>		<b>432</b>	<b>425</b>	<b>2</b>	<b>018</b>	<b>083</b>	<b>5</b>	<b>376</b>	<b>432</b>	<b>92</b>	<b>754.2</b>		<b>5</b>

**The quantum of funds allocated and percentage utilization thereof during each of the last five years under Ujjawala Scheme**

(Rs. in Crores)

S.N o.	States/UTs	2016-17		2017-18		2018-19		2019-20		2020-21	
		Fund releas ed	Fund utiliz ed %								
1	Andhra Pra desh	1.40	37.86	0.14	-	-	-	-	-	-	**
2	Arunachal P radesh	-	-	-	-	-	-	-	-	-	**
3	Assam	2.60	100	3.22	60.56	-	-	1.93	-	-	**
4	Andaman a nd Nicobar (UT)	-	-	-	-	-	-	-	-	-	
5	Bihar	0.23	-	0.29	-	-	-	-	-	-	**
6	Chandigarh	-	-	-	-	-	-	-	-	-	
7	Chhattisgar h	0.31	80.65	0.39	82.05	0.10	340*	0.34	41.18	0.30	**
8	Dadra & Na gar Haveli	-	-	-	-	-	-	-	-	-	
9	Daman & Di u	-	-	-	-	-	-	-	-	-	
10	Delhi	-	-	-	-	-	-	-	-	-	**
11	Goa	-	-	-	-	-	-	-	-	0.02	**
12	Gujarat	0.48	-	0.59	-	0.25	-	-	-	-	**
13	Haryana	0.08	-	-	-	-	-	-	-	-	
14	Himachal Pr adesh	-	-	-	-	-	-	-	-	-	
15	Jammu & K ashmir	-	-	-	-	-	-	-	-	-	
16	Jharkhand	-	-	-	-	-	-	0.14	-	-	**
17	Karnataka	2.18	79.82	2.70	-	-	-	-	-	1.24	**
18	Kerala	0.24	54.17	0.30	46	-	-	0.28	-	-	**
19	Lakshadwee p	-	-	-	-	-	-	-	-	-	
20	Madhya Pra desh	0.09	-	0.11	-	-	-	-	-	-	**
21	Maharashtr	2.08	-	2.58	185*	-	-	-	-	-	**

	a										
22	Manipur	2.22	100	2.22	100	1.11	100	2.89	63.67	4.37	**
23	Mizoram	0.22	90.91	0.13	100	0.12	100	0.10	-		**
24	Meghalaya	-	-	-	-	-	-	-	-	-	
25	Nagaland	0.20	90	0.20	80	0.10	-	0.19	84.21	0.22	**
26	Odisha	1.42	-	1.76	60	0.20	-	1.46	41.10	1.01	**
27	Punjab	-	-	-	-	-	-	-	-	-	
28	Puducherry	-	-	-	-	-	-	-	-	-	
29	Rajasthan	0.90	-	1.12	-	-	-	-	-	-	**
30	Sikkim	0.11	100	0.14	64.28	-	-	0.10	-	-	**
31	Tamil Nadu	0.62	100	0.53	100	0.32	100	0.52	-	-	**
32	Telangana	0.57	100	0.71	100	0.37	-	0.37	100	0.74	**
33	Tripura	-	-	-	-	-	-	-	-	-	
34	Uttar Prade sh	0.83	-	1.03	-	-	-	-	-	-	**
35	Uttrakhand	0.54	-	0.66	-	-	-	0.21	-	-	**
36	West Benga l	-	-	-	-	-	-	-	-	-	**

\* Previous year unspent balance amount included.

\*\* Statement of Expenditure/Utilization Certificate not received.

**The quantum of funds allocated and percentage utilization thereof during each of the last five years under Working Women Hostel Scheme**

(Amount in Rs. Lakhs)



UP	-	-	-	-	-	-	-	-	-	-	-
West Bengal	-	-	-	-	-	-	-	-	-	-	-
Chandigarh	-	-	-	-	-	-	-	-	-	-	-
Delhi	-	-	-	-	-	-	179.58*	100%	300.18*	179.58	
Pondicherry	-	-	-	-	-	-	-	-	-	-	-
Total	2312.80	-	2695.54	-	3034.10	-	3254.76	-	1954.29	-	

\*These funds were released for the renovation/payment of property tax for Working Women Hostel located at Jasola

**The quantum of funds allocated and percentage utilization thereof during each of the last five years under Swadhar Greh Scheme**

(Rupees in Lakhs)

S. No.	State / UT .	Funds Sanctioned / allocated / released 2016-17	Fund Utilized % 2016-17	Funds Sanctioned / allocated / released 2017-18	Funds Utilized % 2017-18	Funds Sanctioned / allocated / released 2018-19	Funds Utilized % 2018-19	Funds Sanctioned / allocated / released 2019-20	Funds Utilized % 2019-20	Funds Sanctioned / allocated / released 2020-21	Funds Utilized % 2020-21
1	Andhra Pradesh	113.41	77%	140.63	-	-	190.93	-	0	0	
2	Assam	157.03	100%	194.71	100%	152.60	100%	143.51	100%	0	0
3	Andaman & Nicobar Island	4.4	54%	9.01	89%	7.27	100%	7.27	100%	3.96	**
4	Arunachal Pradesh	6.54	100%	8.11	100%	18.05	100%	9.69	100%	10.48	**
5	Bihar	69.79	0	86.54	0	0	0	0	0	0	0
6	Chandigarh	7.27	99%	9.01	85%	6.64	120%*	7.99	100%	8.45	100%
7	Chhattisgarh	17.44	100%	16.22	100%	30.25	100%	22.95	93%	22.89	**

8	Dadar & Nagar Haveli	0	0	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0	0	0
10	Delhi	14.00	98%	18.02	87%	16.10	59%	18.38	96%	13.10	**
11	Gujarat	30.53	0	37.86	100%	0		18.31	-	15.26	**
12	Goa	4.36	0	5.40	0	0		0	0	0	-
13	Haryana	4.36	100%	9.77	100%	3.39	100%	0	0	0	-
14	Himachal Pradesh	0	0	0	0	0		5.45	55%	3.35	194%*
15	Jharkhand	13.08	50%	16.22	0	0		18.17	43%	0	0
16	Jammu & Kashmir	26.17	100%	32.45	100%	36.20	100%	38.86	100%	27.76	100%
17	Karnataka	266.08	100%	505.99	100%	274.35	100%	221.67	90%	301.31	90%
18	Kerala	34.89	100%	43.27	100%	69.59	-	32.26	-	71.11	**
19	Lakshadweep	0	0	0	0	0		0	0	0	0
20	Madhya Pradesh	26.17	80%	32.45	79%	46.09	103%*	162.05	89%	53.01	137%*
21	Maharashtra	331.51	0	411.07	0	0		0	0	0	-
22	Mizoram	13.08	100%	16.22	100%	81.09	-	71.97	-	0	-
23	Manipur	150.49	100%	186.61	100%	424.30	100%	267.08	100%	313.74	**
24	Meghalaya	0	0	8.72	0	0	0	0	0	36.36	**

25	Nagaland	6.54	100%	8.11	100%	25.69	100%	13.08	100%	0	-
26	Odisha	408.36	87%	463.24	85%	456.79	116%	286.73	83%	642.96	**
27	Punjab	8.72	0	10.82	21%	8.00	-	9.58	-	0	-
28	Puducherry	7.27	100%	9.01	100%	20.06	100%	7.99	100%	21.17	**
29	Rajasthan	61.07	42%	75.73	19%	0	0	87.19	-	0	-
30	Sikkim	6.54	75%	8.11	100%	6.72	100%	10.64	98%	10.47	**
31	Tamil Nadu	174.48	86%	216.36	90%	409.75	100%	160.12	97%	432.35	**
32	Telangana	104.69	84%	124.40	70%	116.09	100%	299.16	100%	205.26	**
33	Tripura	26.17	100%	32.45	100%	46.23	93%	26.17	81%	84.60	**
34	Uttar Pradesh	314.06	0	430.60	0	0	0	0	0	0	-
35	Uttarakhand	58.89	0	73.02	36%	0	0	0	0	0	-
36	West Bengal	0	0	430.29	0	0	0	0	0	155.67	**

\*including previous year's unspent balance.

\*\* Statement of Expenditure/Utilization Certificate not received.

**The quantum of funds allocated and percentage utilization thereof during each of the last four years under Pradhan Mantri Matru Vandana Yojana (PMMVY)**

Sl. N o.	State/UT	2017-18		2018-19		2019-20		2020-21***	
		(Rs. In Crores)		(Rs. In Crores)		(Rs. In Crores)		(Rs. In Crores)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*	Released	Utilised*
1	Andaman & Nicobar Islands	1.63	0.43	0.41	1.18	1.27	1.08	0.98	1.01
2	Andhra Pradesh	70.22	42.10	141.02	175.80	101.25	168.81	14.39	78.48
3	Arunachal Pradesh	9.13	0.01	0.36	2.66	0.00	3.81	8.72	3.25
4	Assam	104.48	4.19	8.17	37.50	125.95	169.35	94.69	64.42
5	Bihar	173.51	5.76	12.53	62.28	101.88	342.16	319.98	498.93
6	Chandigarh	2.90	1.11	2.48	3.06	3.99	2.96	4.40	2.35
7	Chhattisgarh	43.83	7.69	20.26	49.96	52.93	82.26	9.66	58.86
8	Dadra & Nagar Haveli	1.03	0.08	0.76	1.01	1.47	1.37	0.30	2.45
9	Daman & Diu	0.62	0.00	0.29	0.56	1.04	0.65	0.04	
10	Goa	1.69	0.63	1.07	2.74	1.40	2.12	0.12	1.95
11	Gujarat	101.87	25.36	59.59	129.10	102.68	155.33	-	47.11
12	Haryana	43.24	13.26	36.75	82.19	65.87	77.87	7.36	40.87
13	Himachal Pradesh	18.22	4.42	17.94	27.55	33.69	28.65	7.73	20.61
14	Jammu & Kashmir	31.38	1.11	8.28	25.91	30.12	30.31	7.50	20.14
15	Jharkhand	56.23	7.01	14.53	59.70	63.38	95.13	16.27	57.23
16	Karnataka	102.49	22.41	63.62	132.29	119.53	195.56	37.92	161.43
17	Kerala	55.37	15.97	35.14	75.98	64.19	95.15	15.29	68.40
18	Ladakh**	-	-	-	-	-	-	0.76	0.27
19	Lakshadweep	0.28	0.00	0.04	0.23	0.18	0.12	0.06	0.17
20	Madhya Pradesh	123.21	57.62	185.81	337.85	285.16	308.18	62.78	179.68
21	Maharashtra	128.21	38.87	117.96	220.29	294.14	386.03	113.11	264.85
22	Manipur	14.74	0.66	0.75	2.74	4.12	12.10	6.48	6.96
23	Meghalaya	11.11	0.69	1.02	1.83	4.21	8.43	5.08	4.85
24	Mizoram	7.11	2.33	2.95	6.66	8.12	7.62	5.46	3.07
25	Nagaland	10.35	0.00	0.52	1.01	2.67	10.06	1.39	2.67
26	NCT Of Delhi	20.09	4.08	7.96	25.43	26.88	38.04	5.46	26.68
27	Odisha	71.43	0.00	3.83	0.00	-	0.00	-	0.00

28	Puducherry	3.32	0.14	0.64	3.16	1.60	3.82	0.85	1.87
29	Punjab	46.49	7.86	11.41	59.77	35.54	70.11	12.79	29.74
30	Rajasthan	114.87	7.88	96.05	224.10	96.52	167.81	100.02	151.23
31	Sikkim	3.54	0.11	0.21	2.15	0.88	2.09	0.57	1.06
32	Tamil Nadu	120.88	0.00	6.58	41.59	46.21	215.29	93.39	195.97
33	Telangana	71.96	0.00	3.85	0.00	0.00	-	-	0.00
34	Tripura	18.45	0.17	0.96	5.78	5.29	16.26	7.55	6.98
35	Uttar Pradesh	336.17	47.78	142.17	414.15	405.56	603.83	99.28	476.85
36	Uttarakhand	26.11	6.40	14.26	21.59	27.66	28.81	18.97	26.29
37	West Bengal	102.45	1.44	29.39	124.66	87.69	205.88	-	0.56
	<b>Total</b>	<b>2,048.59</b>	<b>327.58</b>	<b>1,049.56</b>	<b>2,362.46</b>	<b>2,203.04</b>	<b>3,537.05</b>	<b>1079.37</b>	<b>2,507.23</b>

\*This includes both Centre and State share.

\*\* Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

\*\*\* For fund utilized during FY 2020-21 and 2021-22, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered wherever Utilization certificates have not been received from States.

**The quantum of funds allocated and percentage utilization thereof during each of the last five years under OSCs**

(Amount in Rs.)

SL	State	2016-17	% Utilisation	2017-18	% Utilisation	2018-19	% Utilisation	2019-20	% Utilisation	2020-21	% Utilisation
1	Andaman and Nicobar Islands	0		3120663	100.00	3687641	98.64	4159792	70.5	3859069	36.75
2	Andhra Pradesh	26897400	100.00	33013744	7.35	39063148	51.52	26099278	66.83	21105250	2.84
3	Arunachal Pradesh	2841450	100.00	5319517	91.98	78202084	11.27	13418151	0.00	52014408	0.00
4	Assam	7565800	100.00	0		78695087	18.20	80408520	7.51	63614400	1.89
5	Bihar	19890150	100.00	0		30832455	0.00	104609180	0.95	70966339	0.00
6	Chandigarh	0		0		930799	94.63	1500450	100.00	3383756	0.00
7	Chattishgarh	73427815	100.00	16704440	100.00	66244372	98.04	67738483	33.65	35320987	0.00
8	Dadra and Nagar Haveli and Daman and Diu	0		4341482	100.00	50000	0.00	7345503	4.18	4601200	0.00
9	Delhi	0		0		0		36255258	12.29	18304950	39.30
10	Goa	1941450	0.00	1084917	36.13	49200078	79.67	1500450	0.00	3000900	0.00
11	Gujarat	3882900	100.00	12715269	80.22	5626972	27.71	67951666	41.89	85084669	22.66
12	Haryana	11648700	100.00	3830247	100.00	47960546	24.47	40192416	59.20	40443694	18.38
13	Himachal Pradesh	0		1500450	100.00	10118850	16.84	31729794	0.00	19805400	0.00
14	Jammu and Kashmir	9565800	100.00	6810822	71.49	15020425	23.52	9639473	38.60	22483933	0.00
15	Jharkhand	5682900	92.16	1847152	100.00	70436941	88.47	40853107	0.00	69124908	6.94
16	Karnataka	8524350	100.00	6273675	0.00	59444419	25.21	58203580	4.18	73508758	0.00
17	Kerala	11365800	94.13	1180007	0.00	28331849	21.95	14090453	16.30	23705850	0.00
18	Ladakh-U T	0		1941450	100.00	0		0	!	6545042	41.92
19	Lakshdweep	0		0		0		2091225	0.00	1350225	0.00

20	Madhya Pradesh	77347650	86.82	13127264	38.78	112391390	54.55	167092445	2.00	104431900	1.15
21	Maharashtra	21355950	100.00	43769662	0.00	38929425	49.80	66998501	2.92	64620010	0.00
22	Manipur	0		0		35722445	28.63	24884407	3	50193815	0.00
23	Meghalaya	2841450	100.00	775391	54.81	18639947	38.20	37430224	3	21161595	2.84
24	Mizoram	0		6140951	100.00	27264535	57.09	21870881	6.86	17263928	0.00
25	Nagaland	5541679	100.00	8041940	100.00	45487024	82.70	19173411	8	33590577	5
26	Odisha	1500450	100.00	12032854	74.49	77459998	14.82	20934647	5	93155192	0.00
27	Puducherry	0		1941450	0.00	4766836	0.00	4376136	0.00	7201800	0.00
28	Punjab	9707250	80.00	33587668	9.94	52633488	53.40	35183739	3	48461272	0.00
29	Rajasthan	34123174	62.28	2895721	0.00	30860275	50.75	67711508	5	56686911	1.06
30	Sikkim	0		3071148	0.00	3923225	0.00	6809569	7	6601800	9.09
31	Tamil Nadu	0		3882900	100.00	113995447	48.55	71359691	0	10607	22.7
32	Telangana	15531600	100.00	30172230	31.91	58948915	26.84	62446827	2	77573415	0.00
33	Tripura	0		0		26901349	0	6001800	0.00	15603600	0.00
34	Uttar Pradesh	45463200	100.00	26622936	83.48	222830497	50.01	123193989	2	22883266	0.00
35	Uttrakhand	5824350	100.00	13886307	100.00	27225409	72.58	22907445	0	27308659	0.00
36	West Bengal	0		0		0		9546450	0.00	19890150	0.00

**The quantum of funds allocated and percentage utilization thereof during each of the last five years under WHL**

**(Amount in Rs.)**

SI.N o	State	2016- 17	% Utilisati on	2017-18	% Utilisati on	2018- 19	% Utilisati on	2019-20	% Utilisati on	2020-21	% Utilisati on
1	Andaman and Nicobar Islands	0		0		509456	100	340800	78.13019	170400	0
2	Andhra Pradesh	0		0		606035	100	340800	100	576987	0
3	Arunachal Pradesh	0		595000	100	813591	72.07442	614625	0	397600	0
4	Assam	0		0		161205	100	619675	100	642787	100
5	Bihar	0		380700	100	549425	59.32117	465000	0	232500	0
6	Chandigarh	0		891581	100	589258	45.21928	662666	91.14287	511157	0
7	Chattishgarh	379115	100	636400	100	853542	100	681600	100	666668	0
8	Dadra and Nagar Haveli and Daman and Diu	0		340800	10.66989	0		340800	0	170400	0
9	Delhi	0		0		0		0		0	
10	Goa	0		0		0		277100	0	170400	0
11	Gujarat	0		178800	100	894000	0	465000	0	232500	0
12	Haryana	0		0		0		221025	100	170400	100
13	Himachal Pradesh	0		0		0		0		0	
14	Jammu and Kashmir-UT	0		0		338250	100	983864	0	600679	0
15	Jharkhand	0		0		0		0		0	
16	Karnataka	0		0		0		0		0	
17	Kerala	0		216400	100	676500	100	340800	100	807324	100
18	Ladakh-UT	0		0		0		0		0	

19	Lakshdwe ep	0		0		0		0		0	
20	Madhya Pradesh	0		0		0		0		232500 0	0
21	Maharashtr a	0		0		0		0		0	
22	Manipur	0		0		0		0		170400 0	0
23	Meghalaya	0		0		327000 0	100	340800 0	100	880846 5	0
24	Mizoram	0		852000 0	100	852000 0	100	340800 0	100	681600 0	100
25	Nagaland	291152 9	100	763320 4	100	681600 0	100	340800 0	100	102240 00	100
26	Odisha	0		301679 3	100	986517 3	100	340800 0	100	962547 8	0
27	Puducherr y	0		0		510800 0	0	0		0	
28	Punjab	0		0		271949 8	0	340800 0	0	170400 0	0
29	Rajasthan	0		0		0		465000 0	100	673295 7	100
30	Sikkim	0		0		338078 2	0	340800 0	0	170400 0	0
31	Tamil Nadu	0		0		465000 0	0	465000 0	0	232500 0	100
32	Telangana	0		0		0		128390 01	73.45588	486146 8	0
33	Tripura	0		0		0		0		0	
34	Uttar Pradesh	0		401100 0	100	885489 2	100	465000 0	100	132535 02	84.30064
35	Uttrakhand	0		467900 0	100	576108 7	86.53287	604014 7	0	170400 0	0
36	West Bengal	0		0		0		0		0	

**The quantum of funds allocated and percentage utilization thereof during each of the last five years under BBBP Scheme**

( Amount in Lakhs)

S N o.	State	Total Fund Available/allocated FY 2016-17	Utilizati on	Perc entage	Total Fund Available/allocated 2017-18	Utilizati on	Per centage	Total Fund Available/allocated 2018-19	Utilizati on	Per centage	Total Fund Available/allocated 2019-20	Utilizati on	Per centage	Total Fund Available/allocated 2020-21*	Utilizati on	Per centage
1	<b>Andhra Pradesh</b>	14.18	7.39	52.12	32.51	17.87	54.97	196.50	94.73	48.21	200.00	137.49	68.75	200.00	0.00	0.00
2	<b>Arunachal Pradesh</b>	0.00	0.00	0.00	32.51	27.05	83.21	170.87	103.34	60.48	241.65	208.85	86.43	150.00	0.00	0.00
3	<b>Assam</b>	32.51	2.78	8.55	32.51	20.24	62.26	25.00	11.37	45.48	86.65	53.55	61.80	75.00	37.15	49.53
4	<b>Bihar</b>	29.78	9.9	60.41	32.51	10.02	30.82	418.00	15.16	3.63	425.00	52.25	12.29	389.69	0.00	0.00
5	<b>Chhattisgarh</b>	10.08	0.00	0.00	47.00	34.03	72.40	49.50	14.67	29.64	69.61	67.23	96.58	51.18	28.16	55.02
6	<b>Goa</b>	32.51	8.40	25.84	24.11	20.49	84.99	3.62	0.00	0.00	25.00	4.07	16.28	20.93	0.00	0.00
7	<b>Gujarat</b>	205.70	38.39	18.66	280.24	81.31	29.01	588.48	156.45	26.59	710.25	434.07	61.12	604.34	80.07	13.25
8	<b>Haryana</b>	205.39	27.30	13.29	570.66	214.01	37.50	536.56	199.46	37.17	522.67	286.69	54.85	485.80	12.40	2.55
9	<b>Himachal Pradesh</b>	14.69	6.89	46.90				252.59	190.64	75.47	293.48	229.85	78.32	222.41	22.41	10.08
10	<b>J&amp;K</b>	88.00	52.29	59.42	298.62	234.43	78.50	422.90	192.67	45.56	552.67	370.44	67.03	496.48	25.00	5.04
11	<b>Leh</b>	0.00	0.00	0.00	0.00	0.00	0.00	25.00	20.15	80.60	45.73	37.96	83.01	16.39	0.00	0.00
12	<b>Jharkhand</b>	23.16	23.16	100.00				313.37	54.59	17.42	298.95	80.24	26.84	264.25	0.00	0.00
13	<b>Karnataka</b>	0.00	0.00	0.00	32.51	32.51	100.00	140.78	79.39	56.39	125.00	99.71	79.77	125.00	87.60	70.14
14	<b>Kerala</b>	31.55	23.91	75.78	13.75	4.81	34.98	23.50	2.83	12.04	25.00	17.14	68.56	25.00	0.00	0.00
15	<b>Madhya Pradesh</b>	105.40	56.24	53.36	150.46	84.47	56.14	1021.93	356.85	34.92	1264.41	758.69	60.00	1111.45	103.29	9.29
16	<b>Maharashtra</b>	182.73	53.66	29.37	424.46	138.71	32.68	799.74	261.71	32.72	832.06	365.14	43.88	722.70	0.00	0.00
17	<b>Manipur</b>	15.13	15.10	100.44	44.95	44.9100	100.269.4	241.241	89.79	398.5367	398.5367	92.27	375.0175.	46.67		

			3	00		5	00	5	94		5	.73		0	00	
18	<b>Meghalaya</b>	16.23	0.85	5.24	32.51	23.78	73.15	24.703	24.53	99.31	67.53	57.80	85.59	50.00	0.00	0.00
19	<b>Mizoram</b>	0.01	0.00	0.00	32.51	32.51	100.00	100.00	75.00	75.00	100.00	75.00	75.00	75.00	75.00	100.00
20	<b>Nagaland</b>	32.51	23.30	71.67	32.51	32.51	100.00	295.52	228.36	77.27	320.33	298.91	93.31	292.97	290.60	99.19
21	<b>Odisha</b>	22.04	21.33	96.78	32.51	15.19	46.72	119.63	3.29	2.75	375.00	50.088	13.57	346.08	0.00	0.00
22	<b>Punjab</b>	401.95	312.37	77.71	600.61	482.39	80.32	554.71	360.55	65.00	941.94	683.75	72.59	725.28	504.83	69.60
23	<b>Rajasthan</b>	266.11	90.26	33.92	421.55	117.13	27.79	857.64	151.88	17.71	886.62	430.273	48.58	813.15	455.27	55.99
24	<b>Sikkim</b>	32.51	25.84	79.48	48.76	48.76	100.00	50.00	47.50	95.00	50.00	50.00	100.00	25.00	22.20	88.80
25	<b>Tamilnadu</b>	0.00	0.00	0.00	30.88	13.70	44.37	446.78	306.57	68.62	324.31	302.72	93.34	274.56	0.00	0.00
26	<b>Telangana</b>	26.91	6.72	24.97	31.51	7.18	90	22.70	217.26	143.67	66.15	309.42	218.33	70.56	219.55	25.00
27	<b>Tripura</b>	0.00	0.00	0.00	0.00	0.00	0.00	25.00	0.00	0.00	25.00	20.94	83.76	25.00	12.50	50.00
28	<b>Uttar Pradesh</b>	384.62		661.35	106.45	16.10	1798.05	402.78	22.40	1791.82	970.39	54.16	1394.21	353.20	25.33	
29	<b>Uttarakhand</b>	82.79	16.67	20.14	167.94	126.11	75.09	323.45	207.32	64.10	638.43	537.43	84.18	304.74	187.03	61.37
30	<b>Andaman &amp; Nicobar</b>	16.25	5.43	33.42	32.49	24.03	73.96	25.00	20.64	82.56	33.27	28.09	84.43	25.00	19.47	77.88
31	<b>Chandigarh</b>	4.72	0.00	0.00	24.24	0.00	0.00	20.17	0.00	0.00	23.50	11.23	47.79	25.00	9.63	38.52
32	<b>Dadra Nagar Haveli</b>	31.93	15.78	49.42	32.51	16.11	49.55	16.40	0.00	0.00	25.00	3.17	12.68	21.82	0.00	0.00
33	<b>Daman and Diu</b>	16.32	1.72	10.54	26.50	12.43	46.91	39.06	14.65	37.51	61.91	15.01	24.24	46.89	0.42	0.90
34	<b>NCT De LHI</b>	147.53	23.65	16.03	221.73	78.92	35.59	261.95	115.59	44.13	218.89	38.53	17.60	214.77	0.00	0.00
35	<b>Lakshadweep</b>	0.00	0.00	0.00	0.00	0.00	0.00	24.00	2.65	11.04	25.00	23.52	94.08	12.50	0.00	0.00
36	<b>Puducherry</b>	12.10	10.20	84.30	30.01	30.01	100.00	25.00	25.00	100.00	25.00	22.32	89.28	12.50	0.00	0.00

\* Utilisation as per reports available from 97 districts as on 01.12.2021.  
 Submission of UC for F.Y. 2020-21 is under way by various districts.